N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court, Nagpur Bench** that, on **Monday, 29th August 2022 and Tuesday, 30th August 2022 :**

The **Hon'ble Shri. Justice Nitin W. Sambre** will sit singly and take up matters pertaining to Single Bench, as per the Board to be notified separately.

Dated this 23rd August 2022

By Order,

Sd/-

High Court, Appellate Side]
Bombay]

(V. R. Kachare)
Registrar (Judl-I)